

HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. 290/Confdl./2024 Bilaspur, dated the 16/03/2024

II-15-2/2005 (Pt. IV)
II-2-2/2007
II-6-2/2015

Copy of Order Nos. F. No. 2784, 2786 & 2792/911/XXI-B/C.G./2024 dated 15.03.2024 issued by the Principal Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Raipur forwarded to:-

Copy forwarded to: -

1. Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
8. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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15. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
17. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
18. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
19. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
20. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
21.
 1. Shri Suresh Kumar Soni, District and Sessions Judge, Janjgir-Champa,
 2. Shri Devendra Nath Bhagat, Special Judge under S.C. & S.T. (P.A.) Act, Ambikapur,

*for information and compliance. He is directed to take over charge at his new place of posting **on or before 01.04.2024** and send his handing and taking over charge reports. He is further directed that if he is in occupation of Government accommodation, he should vacate the same **on or before 01.04.2024** under intimation to this Registry.*

3. Smt. Girija Devi Meravi, I Additional Principal Judge, Family Court, Durg *for information and compliance. She is directed to take over charge of her new post **on or before 01.04.2024** and send her handing and taking over charge reports.*
4. Shri Prafull Kumar Sonwani, I Additional District & Sessions Judge, Balrampur-Ramanujganj,
5. Shri Rishi Kumar Burman, I Additional District and Sessions Judge, Baloda-Bazar,

*for information and compliance. He is directed to take over charge at his new place of posting **on 01.05.2024 F.N. positively** and send his handing and taking over charge reports through the concerned District Judge.*

6. Shri Liladhar Sarthi, I Additional District and Sessions Judge, Mahasamund,
7. Shri Alok Kumar (Jr.), Judge, Family Court, Kawardha,
8. Ku. Ranju Rautrai, Additional District & Sessions Judge, F.T.S.C. (Rape & POCSO), Surajpur,
9. Shri Pankaj Sharma, Additional Judge to the Court of Additional District & Sessions Judge, Kawardha,

Contd... 3/-

for information and compliance. He/She is directed to take over charge at his/her new place of posting **on or before 01.04.2024** and send his/her handing and taking over charge reports through the concerned District Judge.

22. District & Sessions Judge, Balrampur at Ramanujanj/ Baloda-Bazar/ Kabirdham at Kawardha/ Mahasamund/ Surajpur for information. He/She is requested to impress upon the transferred Officer(s) that if he/she is in occupation of Government accommodation, he/she should vacate the same **on or before 01.04.2024 and 01.05.2024 (wherever applicable)** under intimation to this Registry. He/She is also requested to send immediately the handing over charge report(s) of transferred Officer(s) to this Registry.
23. District & Sessions Judge, Balod/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Jashpur at Jashpurnagar/ Janjgir-Champa/ Korba/ Koriya (Baikunthpur)/ Kondagaon/ Mungeli/ Raigarh/Raipur/ Rajnandgaon/ Surguja at Ambikapur /Uttar Bastar (Kanker) for information.
24. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
25. Additional Registrar (Judicial/D.E./Admn./Copying/Confidential/Civil & Supreme Court Section/Works/Criminal), High Court of Chhattisgarh, Bilaspur for information.
26. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
27. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
28. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
29. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
30. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
31. Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Works/T.A. & Medical/Supreme Court Section/Establishment/Lawazima), High Court of Chhattisgarh, Bilaspur for information.
32. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
33. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
34. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
35. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

14/16/24
(SUDHIR KUMAR)
REGISTRAR GENERAL

GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (C.G.)

ORDER

5 MAR 2024

Nava Raipur, dated 15.03.2024

F. No.2784/911/XXI-B/C.G./2024. In exercise of the powers conferred by sub-section (1) of Section 4 of the Family Courts Act, 1984 (No. 66 of 1984), the State Government, hereby, with the concurrence of the Hon'ble High Court of Chhattisgarh and in compliance of Memo No. No. 276/II-15-2/2005(Pt.IV), II-2-17/2001 (Pt IV)/ II-2-2 / 2007 / II-6-2 / 2015 / I-8-6 / 2001 (Pt.IV)/Confdl./2024, Bilaspur, dated 12th March, 2024, hereby, appoints the following members of Higher Judicial Service as specified in column (2) of the Schedule below as Principal Judge/ Judge/ Additional Judge, Family Court, as mentioned in column (3) of the Schedule, from the date they assumes charge of their office, namely:-

S.No.	Name of Judicial Officer with present place of posting	Name of the Court
(1)	(2)	(3)
1	Shri Suresh Kumar Soni, District and Sessions Judge, Janjgir-Champa	Judge, Family Court, Baloda-Bazar
2	Shri Girija Devi Meravi I Additional Principal Judge, Family Court, Durg	Principal Judge, Family Court, Durg
3	Shri Devendra Nath Bhagat, Special Judge under S.C. & S.T. (P.A.) Act, Ambikapur	II Additional Principal Judge, Family Court, Raipur
4	Shri Prafull Kumar Sonwani, I Additional District and Sessions Judge, Balrampur-Ramanujganj	Judge, family Court, Mahasamund w.e.f. 01.05.2024
5	Shri Liladhar Sarthi, I Additional District and Sessions Judge, Mahasamund	Judge, Family Court, Kawardha
6	Shri Alok Kumar (Jr), Judge, Family Court, Kawardha	I Additional Principal Judge, Family Court, Durg
7	Ku. Ranju Rautrai, Additional District and Sessions Judge, F.T.S.C. (Rape & POCSO), Surajpur	III Additional Principal Judge, Family Court, Durg

**By order and in the name of the
Governor of Chhattisgarh,**

(Rajnish Shrivastava)

Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

Nava Raipur, dated 15.03.2024

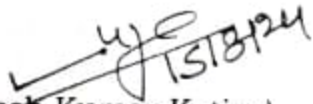
Endt.No. 2785 /911/XXI-B/C.G./2024

Copy forwarded to,-

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo 276/II-15-2/2005(Pt.IV), II-2-17/2001 (Pt IV)/ II-2-2 / 2007 / II-6-2 / 2015 / I-8-6 / 2001 (Pt.IV)/Confdl./2024, Bilaspur, dated 12th March, 2024.,
2. Accountant General, Chhattisgarh, Raipur,

5 MAR 2024

3. Shri Suresh Kumar Soni, District and Sessions Judge, Janjgir-Champa,
4. Shri Girija Devi Meravi I Additional Principal Judge, Family Court, Durg,
5. Shri Devendra Nath Bhagat, Special Judge under S.C. & S.T. (P.A.) Act, Ambikapur,
6. Shri Prafull Kumar Sonwani, I Additional District and Sessions Judge, Balrampur-Ramanujanj,
7. Shri Liladhar Sarthi, I Additional District and Sessions Judge, Mahasamund,
8. Shri Alok Kumar (Jr), Judge, Family Court, Kawardha,
9. Ku. Ranju Rautrai, Additional District and Sessions Judge, F.T.S.C. (Rape & POCSO), Surajpur,
10. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Nava Raipur for perusal,
11. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Nava Raipur for perusal,
12. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Nava Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary),
for information and necessary action.


x (Umesh Kumar Katiya)
Additional Secretary
Government of Chhattisgarh
Law and Legislative Affairs Department

GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (C.G.)

ORDER

15 MAR 2024

Nava Raipur, dated 15.03.2024

F. No.2786/911/XXI-B/C.G./2024, In exercise of the powers conferred by sub-section (3) of Section 3 of the Commercial Courts Act, 2015 (No. 4 of 2016) and with concurrence of the Hon'ble Chief Justice of the Hon'ble High Court of Chhattisgarh, the State Government, hereby, withdrawing the services of Shri Pankaj Sharma, Additional Judge to the Court of Additional District And Sessions Judge, Kawardha, from the High Court of Chhattisgarh, and appoints him as Judge, Commercial Court (District Level), Raipur from the date he assumes charge of his office.

**By order and in the name of the
Governor of Chhattisgarh,**

)
(Rajnish Shrivastava)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

Endt.No. 2787/911/XXI-B/C.G./2024

Nava Raipur, dated 15.03.2024

Copy forwarded to,-

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo 276/II-15-2/2005(Pt.IV), II-2-17/2001 (Pt IV)/ II-2-2 / 2007 / II-6-2 / 2015 / I-8-6 / 2001 (Pt.IV)/Confdl./2024, Bilaspur, dated 12th March, 2024,
 2. Accountant General, Chhattisgarh, Raipur,
 3. Shri Pankaj Sharma, Additional Judge to the Court of Additional District And Sessions Judge, Kawardha
 4. Secretary, Commerce and Industry Department, Govt. of Chhattisgarh, Mantralaya, Nava Raipur,
 5. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Nava Raipur for perusal,
 6. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Nava Raipur for perusal,
 7. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Nava Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary),
- for information and necessary action.

(Umesh Kumar Katiya)
Additional Secretary
Government of Chhattisgarh
Law and Legislative Affairs Department

GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (C.G.)

ORDER

15 MAR 2024

Nava Raipur, dated 15 .03.2024

F. No.2792/911/XXI-B/C.G./2024. In compliance of Memo No. No. 276/II-15-2/2005(Pt.IV), II-2-17/2001 (Pt IV)/ II-2-2 / 2007 / II-6-2 / 2015 / I-8-6 / 2001 (Pt.IV)/Confdl./2024, Bilaspur, dated 12th March, 2024 of the Hon'ble High Court of Chhattisgarh, the State Government, hereby, withdrawing the services of Shri Rishi Kumar Burman, I Additional District and Sessions Judge, Baloda-Bazar from the Hon'ble High Court of Chhattisgarh and appoints him as Chairman, Permanent Lok Adalat, Raipur with effect from 01.05.2024.

**By order and in the name of the
Governor of Chhattisgarh,**

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(Rajnish Shrivastava)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department
Nava Raipur, dated 15.03.2024

Endt.No. 2793 /911/XXI-B/C.G./2024

Copy forwarded to,-

15 MAR 2024

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo 276/II-15-2/2005(Pt.IV), II-2-17/2001 (Pt IV)/ II-2-2 / 2007 / II-6-2 / 2015 / I-8-6 / 2001 (Pt.IV)/Confdl./2024, Bilaspur, dated 12th March, 2024.,
 2. Accountant General, Chhattisgarh, Raipur,
 3. Shri Rishi Kumar Burman, I Additional District and Sessions Judge, Baloda-Bazar,
 4. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Nava Raipur for perusal,
 5. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Nava Raipur for perusal,
 6. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Nava Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary),
- for information and necessary action.

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(Umesh Kumar Katiya)
Additional Secretary
Government of Chhattisgarh
Law and Legislative Affairs Department